

12 hrs.

SOME HON. MEMBERS rose

(*Interruptions*)*

MR. DEPUTY SPEAKER : All of you please sit down. Don't record.

(*Interruptions*)*

MR. DEPUTY-SPEAKER : Hon. Members, every day I need not tell you that you must sit down; then, one by one will be called and he may say something... (*Interruptions*) How can I hear all of you at the same time ? Why can't you have some sort of a self-discipline ? (*Interruptions*) Please sit down. I will go to the next item of the agenda. Then, you cannot do anything. I am telling you. Are you sitting down or not ?—No.

(*Interruptions*)*

MR. DEPUTY-SPEAKER : I am going to the next item of the agenda. Papers to be laid on the Table.

(*Interruptions*)*

MR. DEPUTY-SPEAKER : Don't record anything.

(*Interruptions*)*

[Some Hon. Members then left the House]

12.02 hrs.

PAPERS LAID ON THE TABLE

Statement of value of import Contemplated in 1983-84.

THE MINISTER OF DEFENCE (SHRI R. VENKATARAMAN) : I beg to lay on the table a statement (Hindi and English versions) regarding value of import contemplated in 1983-84, in pursuance of an assurance given on the 5th April 1983 while replying to the discussion on the Demands for Grants of the Ministry of Defence for 1983-84. [Placed in Library. *See* No. LT-6628/83].

Notification under Monopolies and Restrictive Trade Practices Act.

THE MINISTER OF LAW, JUSTICE AND COMPANY AFFAIRS (SHRI JAGAN NATH KAUSHAL) : I beg to lay on the table copy of Notification No. S.O. 355 (E) (Hindi and English versions) published in Gazette of India dated the 6th May, 1983 directing that the provisions of section 21 and section 22 of the Monopolies and Restrictive Trade Practices Act, 1969 shall not apply to any proposal in respect of an industry or service specified in the Schedule to notification, under sub-section (3) of section 22A of the said Act. [Placed in Library *See* No. LT-6629/83].

Notifications under Employees Provident Funds and Miscellaneous Provisions Act and Apprentices Act.

THE MINISTER OF STATE IN THE DEPARTMENTS OF SCIENCE AND TECHNOLOGY, ATOMIC ENERGY, SPACE, ELECTRONICS AND OCEAN DEVELOPMENT (SHRI V. SHIVRAJ PATIL) I beg to lay on the table :

(1) A copy of the Employees' Provident Funds (Amendment) Scheme, 1983 (Hindi and English versions) published in Notification No. G.S.R. 321 in Gazette of India dated the 16th April, 1983, under sub-section (2) of section 7 of the Employees Provident Funds and Miscellaneous Provisions Act, 1952. [Placed in Library. *See* No. LT-6630/83]

(2) A copy of Notification No. S.O. 1808 (Hindi and English versions) published in Gazette of India dated the 9th April 1983 containing Order determining the ratio of trade apprentices to workers, other than unskilled workers in the building and furniture trade group, under sub-section (3) of sections 37 of the Apprentices Act, 1961. [Placed in Library. *See* No. LT-6631/83.]

Notifications under Oil and Natural gas Commission Act.

THE MINISTER OF ENERGY (SHRI P. SHIV SHANKAR) : I beg to lay on the table:

A copy each of the following Notifications (Hindi and English versions) under sub-section (4) of section 32 of the Oil and Natural Gas Commission Act, 1959 :—

- (1) The Oil and Natural Gas Commission (Conduct, Discipline and Appeal) (Amendment) Regulations, 1982 published in Notification No. 17(7)/81-Reg. in Gazette of India dated the 18th September, 1982.
- (2) The Oil and Natural Gas Commission (Pay and Allowances) Amendment Regulations, 1982 published in Notification No. 17(23)/79-Reg. in Gazette of India dated the 21st August 1982. [Placed in Library. See No. LT-6633/83.]

Annual Report of and Review on National Cooperative Land Development Banks Federation, Bombay for 1981-82, of National Cooperative Housing Federation New Delhi, for 1981-82, etc.

THE MINISTER OF AGRICULTURE (RAO BIRENDRA SINGH) : I beg to lay on the Table :

- (1) (i) A copy of the Annual Report (Hindi and English versions) of the National Cooperative Land Development Banks Federation, for the year 1981-82.
- (ii) A copy of the Annual Accounts (Hindi and English versions) of the National Cooperative Land Development Banks Federation, Bombay, for the year 1981-82 together with Audit Report thereon.
- (iii) A copy of the Review (Hindi and English versions) by the Government on the working of the National Cooperative Land Development Banks Federation, Bombay, for the year 1981-82.
- (2) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above. [Placed in Library See No. LT-6633/83]

- (3) (i) A copy of the Annual Report (Hindi and English versions) of the National Cooperative Housing Federation, New Delhi, for the year 1981-82.
- (ii) A copy of the Annual Accounts (Hindi and English versions) of the National Cooperative Housing Federation, New Delhi, for the year 1981-82 together with Audit Report thereon.
- (iii) A copy of the Review (Hindi and English versions) by the Government on the working of the National Cooperative Housing Federation, New Delhi, for the year 1981-82.
- (4) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (3) above. [Placed in Library. See No. LT-6634/83]
- (5) (i) A copy of the annual Report (Hindi and English versions) of the National Federation of Cooperative Sugar Factories Limited, New Delhi, for the year 1981-82 along with Audited Accounts.
- (ii) A copy of Review and Hindi English versions) by the Government on the working of the National Federation of Cooperative Sugar Factories Limited, New Delhi, for the year 1981-82
- (6) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (5) above. [Placed in Library See No. LT-6635/83]
- (7) (i) A copy of the Annual Report (Hindi and English versions) of the National Heavy Engineering Co-operative Limited, New Delhi for the year 1981-82 along with Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government on the working of the National Heavy Engineering Cooperative Limited, New Delhi for the year 1981-82.